

[Translation]

NTC Showrooms

1243. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of TEXTILES be pleased to state :

(a) the State-wise/Union-Territory-wise locations of the showrooms and outlets of the National Textile Corporation in the country;

(b) whether the Government propose to open more such showrooms/outlets at district level in backward areas of the States; and ,

(c) if so, the details thereof. State-wise/Union Territory wise?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) A statement indicating the State-wise/Union Territory-wise locations of the showrooms and outlets of the National Textile Corporation is enclosed.

(b) No, Sir.

(c) Does not arise.

STATEMENT*State-wise/Union Territory-wise list of NTC Showrooms*

S.No.	Name of the State/U.T.	No. of Showrooms
1	2	3
1.	Andhra Pradesh	27
2.	Karnataka	23
3.	Kerala	18
4.	Chandigarh	2
5.	Delhi	16
6.	Haryana	8
7.	Himachal Pradesh	2
8.	Jammu and Kashmir	4
9.	Punjab	6
10.	Rajasthan	10
11.	Gujarat	9
12.	Daman and Diu	1
13.	Madhya Pradesh	12
14.	Maharashtra	28
15.	Tamil Nadu	64
16.	Pondicherry	1
17.	Uttar Pradesh	48
18.	Assam	5
19.	Bihar	24
20.	Meghalaya	1
21.	Orissa	8
22.	West Bengal	66
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[English]

Japanese Collaboration

1244. SHRI K.P. SINGH DEO : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to set up some projects in Orissa with Japanese collaboration;

(b) if so, whether some Memorandum of Understandings have been signed between the Orissa Government and Japan;

(c) if so, the details thereof; and

(d) the details of the assistance likely to be obtained from Japanese companies to implement different proposed projects in the State?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Only 4 technical collaboration proposals have been approved by the Government with Japanese firms in the State of Orissa during the Post policy period i.e. from 1.8.91 to 30.9.96. The details of these proposals viz. Name of the Indian company, Name and country of the foreign collaborator, item of manufacture/activity and equity participation, if any, are published by the Indian Investment Centre as a supplement to the Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

(b) to (d). Memorandum of Understanding/ collaboration agreements are signed between the Indian Party and the foreign collaborator and are filed with Reserve Bank of India. Data in this regard is not centrally maintained.

SSI and Cottage Industry

1245. SHRIMATI VASUNDHARA RAJE : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have taken a policy decision to promote small scale and cottage industries.

(b) if so, whether these industries are proposed to be set up in the rural areas only;

(c) if so, whether any guidelines have been issued to the State Governments in this regard;

(d) whether any projection to promote small scale and cottage industries has also been made for 9th plan in this regard; and

(e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The Government's policies and programmes to promote small scale and cottage industries are guided by the policy measures for promoting and strengthening small, tiny and village enterprises announced in August, 1991.

(b) and (c). Government promotes setting up of small scale industries in both rural and urban areas. An Integrated Infrastructural Development Scheme is being implemented to improve infrastructural facilities in the rural and backward areas to facilitate setting up of small scale industries in these areas. Khadi and Village Industries Commission (KVIC) also implements several schemes for promotion and development of Khadi and Village Industries in the country.

(d) The Ninth Five Year Plan is not yet finalised.

(e) In view of (d) above, does not arise.

[Translation]

District Judges in U.P.

1246. DR. BALIRAM : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the details of those districts in Uttar Pradesh where District Judges have not been appointed so far;

(b) whether the Government propose to appoint District Judges immediately at those places where vacancies exist;

(c) if so, by when; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (d). Information is being collected and will be laid on the Table of the House.

Setting up of Dry-Port at Agra

1247 SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of COMMERCE be pleased to state :

(a) the progress made in setting up of a Dry-port at Agra;

(b) by when this Dry-port is likely to start functioning;

(c) the areas where this service has been provided through container depots and the details thereof;

(d) whether the Government propose to increase the services of container depot in Agra; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). The dry port (Inland Container Depot) at Agra has been commissioned on 19/11/1996.

(c) An Inter Ministerial Committee (IMC) is functioning in the Ministry of Commerce to provide single window clearance to the proposals for setting up dry ports (Inland Container Depots/Container Freight Stations (ICDs/CFSS)). A list of proposals approved by the IMC is given in the Statement enclosed. Some of

the projects given in the Annexure are functional while others are at various stages of implementation.

(d) and (e). The Government considers the proposals for setting up ICDs/CFSSs as and when received. No additional proposal for Agra is pending with the Government.

STATEMENT

List of Inland Container Depots/Container Freight Stations (ICDs/CFSSs) Approved by the Inter Ministerial Committee

1. Amritsar (Punjab)
2. Calcutta (West Bengal)... (Two CFSSs)
3. Nhava Sheva (Maharashtra)
4. Tuticorin (Tamil Nadu) ... (Three CFSSs)
5. Dronagiri Node (New Bombay) ... (Two CFSSs) (Maharashtra)
6. Madras (Tamil Nadu) ... (Seven CFSSs)
7. Kalamboli (Maharashtra)
8. Cochin (Kerala)... (Five CFSSs)
9. Indore (Madhya Pradesh)
10. Kandla (Gujarat)
11. Surat (Gujarat)
12. Faridabad (Haryana)... (Two CFSSs)
13. Jodhpur (Rajasthan)
14. Dasrath, Baroda (Gujarat)
15. Nasik (Gujarat)
16. Udaipur (Rajasthan)
17. Bhatinda (Punjab)
18. Tirupur (Tamil Nadu)
19. Kota (Rajasthan)
20. Porbunder (Gujarat)
21. Ballasore (Orissa)
22. Kanpur (Uttar Pradesh)
23. Malanpur (Madhya Pradesh)
24. Rewari (Haryana)
25. Aurangabad (Maharashtra)
26. Nagpur (Maharashtra) (Two CFSSs)
27. Varanasi (Uttar Pradesh)
28. Raipur (Madhya Pradesh)
29. Agra (Uttar Pradesh)
30. New Mangalore (Karnataka)
31. Panambur (Karnataka)
32. Salem (Tamil Nadu)